

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 21st February, 2017

No. HCM.II/184/2015/592 : Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officer as under :-

SL. NO.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri T.T.M. Sangma	Grade-III Judicial Officer	Joint Registrar-cum-Officer-on-Special Duty in the Office of the Chief Justice, High Court of Meghalaya, Shillong.	Judicial Magistrate First Class, South West Garo Hills District, Ampati.

The above incumbent is to join his office on 24th February , 2017.

By order

REGISTRAR

MemoNo.HCM.II/184/2015/592A Dated,Shillong 21st February,2017

Copy for information to:-

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.

4. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. Shri T.T.M.Sangma, Joint Registrar-cum-OSD in the Chief Justice's Secretariat, High Court of Meghalaya, Shillong, for information and necessary action.
7. The Treasury Officer, Shillong/Ampati.
8. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar for information..
9. ~~The~~ System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
10. Office file


REGISTRAR